

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3684
ANSWERED ON:27.04.2012
SCHOLARSHIP TO ST STUDENTS
Meghwal Shri Arjun Ram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to provide scholarships to the students of Scheduled Tribes studying in national institutes like Indian Institutes of Management, Indian Institutes of Technology and National Law University;
- (b) if so, the details thereof;
- (c) whether Government has received complaints regarding non-awarding of the scholarship to Scheduled Tribe students during their tenure in these institutes;
- (d) if so, the details thereof indicating the number of such cases reported during the said period, State/UT-wise and Institute-wise; and
- (e) the reasons therefor alongwith the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) & (b): The Ministry of Tribal Affairs is implementing a Central Sector Scheme of 'Top Class Education for ST students' from the academic year 2007-08. Under the scheme, scholarships are provided to ST students who are pursuing studies at degree and post degree level in institutions identified under the scheme like IIT, IIM, NIT, National Law University etc. The scheme is implemented through identified institutes and grant-in-aid is considered on receipt of complete proposal of eligible ST students, under the provisions of the scheme, from the identified institute and subject to availability of funds under the scheme.
- (c): The Ministry has not received complaint regarding non-payment of scholarship by the identified institutes to ST students against the grant-in-aid released by this Ministry .
- (d) & (e): Does not arise.